

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) No. 141 of 2020

IN THE MATTER OF:

Shibankur Roychowdhury & Anr.

...Appellants

Vs.

Pralayankur Roychowdhury & Ors.

....Respondents

Present:

For Appellants:

Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja, Advocate.

For Respondents:

Mr. Abhrajit Mitra, Sr. Advocate with Mr. Debanjan Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Nitin Kumar Chahar, Mr. Mukul Katyal and Mr. Vikrant Pachnanda, Advocates for R-1 & 2.

Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan and Mr. Tridib Bose, Advocates for R- 3 & 4.

Mr. Sanjay Gupta, Mr. Rahul Joshi and Mr. Rohit Keshari,(CS).

Mr. P Nagesh, Mr. Ashutosh Gupta, Mr. Ratnankur Roy and Mr. Gaurav Rana, Advocates for R- 5 & 8.

Mr. Kunal Mimani, Mr. Krishnendu Datta, Mr. Sholab Arora and Mr. Kunal Vajani, Advocates for R-6.

With

Company Appeal (AT) No. 132 of 2020

IN THE MATTER OF:

Biplabankur Roychowdhury & Anr.

...Appellants

Vs.

Pralayankur Roychowdhury & Ors.

...Respondents

Present:

For Appellants: Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan and Mr. Tridib Bose, Advocates.
Mr. Sanjay Gupta, Mr. Rahul Joshi and Mr. Rohit Keshari,(CS).

For Respondents: Mr. Abhrajit Mitra, Sr. Advocate with Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Vikrant Pachnanda, Mr. Nitin Kumar Chahar, Mr. Mukul Katyal and Mr. Debanjan Mandal, Advocates for R-1 & 2.
Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja and Mr. Gaurav Rana, Advocates for R-5 & 8.
Mr. Ashutosh Gupta, Mr. P Nagesh and Mr. Ratnankur Roy, Advocates for R-4 & 7.
Mr. Krishnendu Datta, Mr. Kunal Vajani, Mr. Sholab Arora and Mr. Kunal Mimani, Advocates for R-6.

With

Company Appeal (AT) No. 123 of 2020

IN THE MATTER OF:

Ratnankur Roychowdhury & Anr.

...Appellants

Vs.

Pralayankur Roychowdhury & Ors.

...Respondents

Present:

For Appellants: Mr. P Nagesh, Mr. Ashutosh Gupta, Mr. Ratnankur Roy and Mr Gaurav Rana, Advocates.

For Respondents: Mr. Abhrajit Mitra, Sr. Advocate with Mr. Debanjan Mandal, Mr. Vikrant Pachnanda, Mr. Iram Hassan, Mr. Shaunak Mitra, Mr. Nitin Kumar Chahar and Mr. Mukul Katyal, Advocates for R-1 & 2.

Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan and Mr. Tridib Bose, Advocates for R- 3,4 & 7.

Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja, Advocate for R-5 & 8.

Mr. Krishnendu Datta, Mr. Kunal Vajani, Mr. Sholab Arora and Mr. Kunal Mimani, Advocates for R-6.

Mr. Sanjay Gupta, Mr. Rahul Joshi and Mr. Rohit Keshari,(CS).

ORDER

(Through Virtual Mode)

09.03.2021: Counsel for Appellant in Company Appeal (AT) No. 123 of 2020 wants to file I.A with regard to further developments before the Learned National Company Law Tribunal.

He may file the same.

For want of time the three Appeals are being adjourned.

List these three Appeals for further arguments on **25th March, 2021**.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

sr/md

Company Appeal (AT) Nos. 141,132,123 of 2020